1- O.A. No.061/00243/2020



CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH JAMMU

Dated: This day of 15th of July 2020

<u>HON'BLE Dr. BHAGWAN SAHAI, MEMBER - A</u> <u>HON'BLE MR. RAKESH SAGAR JAIN, MEMBER - J</u>

O.A. No.061/00243/2020

Dr. Muzuffar ahmad Macha, age 39 years, S/o Gul Mohd Macha R/o Tral Gulab Bagh Distt. Pulwama J & K – 192123.

.....Applicant

By Advocate: Mr. Sheikh Younus

Versus

- 1. Union of India through Secretary Ministry of Human Resource Development Department of Higher Education, Shastri Bhawan, New Delhi.
- 2. Union Territory of J & K through Commissioner cum Secretary to Government Higher Education Department Civil Secretariat Srinagar/Jammu.
- 3. Secretary UGC Bahadurshah Zafar Marg, New Delhi 110002.
- 4. Central University of Kashmir Ganderbal through Registrar.
- 5. Dean Faculty of Biotechnology Central University of Kashmir Ganderbal.

.....Respondents

By Advocate: Mr. Raghu Mehta

<u>ORDER</u>

Per Mr.Rakesh Sagar Jain, Member (J)

1. Case of applicant Muzuffar Ahmad is that his candidature for the post of Associate Professor has been rejected by the

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respondents on the ground that he is ineligible for appearing in the interview for the said post since he does not have the teaching/research experience.

- 2. During the course of arguments, learned counsel for the applicant submitted that the applicant has submitted a representation dated 04.04.2020 (Annex-V) which is consideration at the hands of the respondents and that he would be satisfied if a direction is issued to the respondents to consider and decide his representation within a time-frame.
- On the other hand, Mr. Raghu Mehta, learned Sr. Standing Counsel for the respondents, seeks time for filing counter affidavit.
- 4. Looking to the limited prayer of the applicant, we dispose of the O.A., with a direction to the respondents to consider and decide the indicated representation (Annex-V) of the applicant by way of a reasoned and speaking order with intimation to the applicant, before the scheduled date of interview for the post in question in the department of Bio-Technology, Central University of Kashmir. The respondents shall also take note of the averments made in the present O.A while disposing of the representation of the applicant.

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- 5. Needless to say that we have not expressed any opinion on the merit of the case. No costs.
- 6. A copy of this order be sent to the learned Senior Standing Counsel for the respondents by e-mail, who shall further inform the respondents via e-mail immediately.

(Rakesh Sagar Jain) Member (J) (Dr. Bhagwan Sahai) Member (A)

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